

Shri Basappa: What are the facilities necessary for establishing a naval base? Do those facilities exist at Goa?

Shri Y. B. Chavan: These are matters of detail and the report has certainly gone into them. I would not be able to go into those details at this stage.

Facilities by Ceylon Government for Pakistan Planes

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 *274. { **Shri S. M. Banerjee:**
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri Bameshwar Tantia:
Shri Vishwa Nath Pandey:
Shri C. K. Bhattacharyya:

Will the Minister of External Affairs be pleased to state:

(a) whether the attention of Government has been drawn to the facilities granted by the Ceylon Government to Pakistan Planes flying between East and West Pakistan to land at Ceylon Airports thus avoiding flights over India and consequential check by India over such flights;

(b) if so, whether Government have sought any assurance from the Ceylon Government about the nature of planes, cargo and passengers, to be allowed to fly over Ceylon by that Government; and

(c) if so, the nature of the assurances?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon: (a) Government are aware that in May 1965 one Pakistan aircraft landed in Ceylon on its way from West Pakistan to East Pakistan.

(b) No, Sir.

(c) Does not arise.

Shri S. M. Banerjee: May I know whether any protest has been lodged by the Government of India with the Ceylon Government for giving permission to land in Ceylon en route to East Pakistan

Shrimati Lakshmi Menon: No, Sir. The Ceylon Government has every right to grant or withdraw permission as it likes.

Shri Hem Barua: On a previous occasion, or rather occasions, when Pakistan was flying her aircraft and carrying troops to East Pakistan we took objection and, as a result of that objection, it was reported in the newspapers that Ceylon has granted permission to Pakistani planes to fly to East Pakistan via Ceylon. If so, may I know whether our Government have told the Ceylonese Government that this is an unfriendly act?

Shrimati Lakshmi Menon: I have already said that we have not said anything to the Ceylonese Government nor have we lodged any protest with them. As I have already pointed out, the Ceylonese Government has every right as a sovereign State to give permission or withdraw permission for the landing of planes of foreign countries.

Shri Hem Barua: Perhaps she could not get my point.

Mr. Speaker: She has got it all right; so did I. The answer has also come.

Shri Hem Barua: Now the point is this. The Pakistani planes . . .

Mr. Speaker: He feels that it is an unfriendly act.

Shri Hem Barua: I am sure you also feel like that.

Mr. Speaker: The Minister says that as a sovereign government it has every right to grant or refuse permission for the landing of planes of foreign countries.

Shri Hem Barua: When our enemies are given permission . . .

Mr. Speaker: Now he is arguing. That is a different point.

श्री विश्वनाथ पाण्डेय : क्या भारत सरकार ने लंका सरकार से ऐसा कोई आश्वासन मांगा है कि पश्चिमी पाकिस्तान से पूर्वी पाकिस्तान को ऐसा कोई विमान न जाय और न वहां उतरे जिसमें कि फौजी सामान जा सके ?

अध्यक्ष महोदय : अब मंत्री महोदय ने जवाब तो दिया कि वह एक स्वतंत्र देश है और अगर वह उचित समझे तो उन्हें अपने श्री लंका के हवाई अड्डों पर बाहर के विमानों को उतरने देने का हक है ।

State Information Ministers' Conference

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- *275. { **Shri D. C. Sharma:**
Shri R. S. Pandey:
Shri Yashpal Singh:
Shri Surendra Pal Singh:
Shri Naval Prabhakar:
Shri Hem Raj:
Shri Onkar Lal Berwa:
Shri Gulshan:
Shri R. Barua:
Shri Bagri:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the main recommendations made at the Conference of the State Information Ministers which took place at New Delhi in May, 1965;

(b) whether Government have considered those recommendations; and

(c) if so, the nature of the decision taken thereon?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri C.R. Pattabhi Raman): (a) to (c). The Conference of State Ministers of Information held on May 7, 1965 discussed various problems of publicity coordination relating to the border situation, the food problem, rational integration, family planning, etc., and made suggestions for the guidance of publicity personnel in the Central and State Governments. A statement, containing the main recommendations of the Conference and the action taken

to implement them is laid on the Table of the House. [Placed in Library. See No. LT-4667/65].

Shri D. C. Sharma: It is mentioned in the statement:

"Adequate listening facilities should be provided in the border areas."

What further facilities have been provided in the border areas of Jammu and Kashmir, Punjab, Manipur and Assam?

Shri C. R. Pattabhi Raman: As is mentioned in the statement, a high level committee with the representatives of the Ministries of Defence, External Affairs, Home, Prime Minister's Secretariat, Border Security Organisation and the Planning Commission has been set up for giving policy guidance. That has been strengthened.

Shri D. C. Sharma: I wanted to know what additional facilities have been provided. The State Information Ministers spend so much time on discussing the things. I have not got any information in regard to that.

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): Certain new stations have been set up and transmitters have been moved from other areas to the border areas.

Dr. L. M. Singhvi: May I know whether these recommendations were made after the State Ministers were apprised of the two interim reports submitted by the Information and Broadcasting Ministry and, if they were not so apprised, what are the reasons for not apprising them with these interim recommendations?

Shri C. R. Pattabhi Raman: The Conference was on the 7th May, 1965 and subsequently the Information Directors met on the 8th. So, one of the reports had already come—if I remember aright—and actually various guide-lines are given to them.